

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

30/01/2019

O.A./260/715/2012

JAISINGH HO
-V/S-
D/O POST

ITEM NO:45

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>List revised. None for the applicant. No one was present on behalf of the applicant on 01.01.2019 when last opportunity was given to the applicant. Mr. L. Jena, Ld. counsel for the respondents is present and heard. It seems that the applicant has lost interest to pursue this case. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant. Registry to give a copy to Ld. Counsel for the Respondents and send copy of this order to the applicant by Registered Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>